

Central Administrative Tribunal, Lucknow Bench, Lko
Review Application No. 70/2003 in O.A. No. 359/1998
this the 5th day of January, 2004

HON'BLE SHRI KULDEEP SINGH, MEMBER (J)

HON'BLE SHRI S.P. ARYA, MEMBER (A)

Yamuna Prasad aged about 44 years son of Sri
Mahabir Prasad r/o EST B/531, Sector A, Sitapur
Road, Yojna, Lucknow.

...Applicant

By Advocate: Sri R.S. Gupta

Verus

1. Union of India through Secretary,
Department of Post, New Delhi and others.

...Respondents

ORDER

BY HON'BLE SHRI S.P. ARYA, MEMBER (A)

The present Review Application has been filed against the judgement and order dated 10.11.2003 passed in O.A. No. 359/1998.

2. Since no hearing is considered necessary, the present review application is being disposed of under circulation rules.

3. We have gone through the review application and found that no mistake apparent from record has been pointed out in the order dated 10.11.2003 passed in O.A. No. 359/1998. The scope of a review application, as defined in order XLVII of the CPC, is very limited and is confined only to rectification of mistakes apparent from record. Since no mistake apparent from record has been pointed out, the present review application is dismissed. No cost.

MEMBER (A)

HLS/-

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MEMBER (J)

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